[Shri V. Narayanasamy] elated with the cause of the LTTE group, the extremists in Sri Lanka...

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SHRI V. GOPALSAMY: They are there for the security of the Tamils in . 'Sri Lanka.

SHRI V. NARAYANASAMY: I demand of this Government to have discussions relating to... (Interruptions) What is this, Madam? What is this running commentary?

THE DEPUTY CHAIRMAN; Sometimes you also do it. So you tolerate

SHRI V. NARAYANASAMY: The other Tamil groups should also be involved for the purpose of settling the dispute. Se ondly the Chief Minister of Tamil Nadu who is interested in LTTE alone should not be allowed to hold talks. That is my main point. And the present national Government should submit a white paper in the situation in Sri Lanka. We are worried about the LTTE massacre of the Tamils in Sri Lanka.

THE DEPUTY CHAIRMAN: I agree that here in the House are two Tamil tigers who really are at loggerheads.

## ALLOCATION FOR TIME FOR DIS-POSAL OF GOVERNMENT AND OTHER BUSINESS

THE LEADER OF THE HOUSE (SHRI M. S. GURUPADASWAMY): Madam Deputy Chairman, as decided at an informal meeting of Leaders with the Hon'ble Chairman today I have to announce that the following will be the order of business for today and the next two days:

Today 17-12-89. — (a) Discussion on the Motion of Thanks on the President's Address, after Special Mentions, up to 7. 30 P. M.;

(b) Statement on Indian Airlines —7. 30 P. M. to 8. 30 P. M. instead of at 6. 00 P. M. as listed in today's Order Paper.

- 28-12-89. —(a) Continuation of Discussion on the Motion of Thanks on the President's Address—12 Noon to 4.00 PM;
- (b) Discussion on the Appropriation (No. 6) Bill relating to Supplementary Demands—4. 00 P. M, to 5. 00 P. M.
- Ce) Discussion on the Representation of the People (Amendment) Bill—5. 00 P. M. to 6. 00 P. M.
- (d) Discussion on Bofors—6. 00 P. M. to 7. 30 P. M.
- 29-12-89. —(a) Prime Minister's reply and voting on the Motion of Thanks on the President's Address—12 Noon to 1 30 P. M.
- (b) Private Members Resolutions —2. 30 P. M, to 5. 00 P. M.
- (c) Short Duration Discussion on the Economic Situation—5. 00 PM onwards

THE DEPUTY CHAIRMAN: I hope everybody will abide by it. Now let us go fast with the rest of Special Mentions because We are already late.

## SPECIAL MENTION—(Contd.)

Demand for conversion of Mirage-Marmugao Railway line from Metre Gauge into Broad Gauge

SHRi **JOHN** F. FERNANDES (Goa): Madam Deputy Chairman, thank you for permitting me to make my Special Mention, Mormugao Harbour in Goa is one oi the major seaports on the western coast, it has recently developed, been expanded and mechanised by spending crores of rupees from the public exchequer. The main export from this port has been iron ore from Goa to Japan. Of late there is a recession in this industry in export because Japan has opted to import iron ore from Australia and Brazil. And as such there is apprehension that this port will face some financial crisis. The only way to save this port from the financial crisis

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is to throw open container system from the hinterland beyond the borders of Goa. The main problem facing this port is the railway line between Miraj and Mormugao Harbour which is a metre gauge. And to have a container system it is very essential that this metre gauge is converted into broad gauge. Morever, the Konkan railway line will perhaps run from the north to the south and the Miraj-Mormugao line from the east to the west and, as such, it has no connection. I would, therefore, request the Surface Transport Ministry and the Railway Ministry to see that this line is converted into a Broad Gauge line on a top priority basis in order to save this port. Thank you, Madam.

## Unsatisfactory telephone services in U. P.

DR. MOHD. HASHIM KIDWAI (Uttar Pradesh); Madam Deputy Chairman, through you I want to draw the attention of the Government to the extremely unsatisfactory and deplorable telephone services at Aligarh, Lucknow and other cities of U. P.

In Aligarh, telephones very often remain dead for several days and despite complaints, repairs are done after at least three or four days only. This has happened with me also. So, what to talk of other subscribers?

In Lucknow, things are still worse. Most of the telephones remain dead and no action is taken on the complaints of subscribers with the result that for more than one week or so, the telephones remain dead. Cases of excessive billing are also on the increase. In my own case, for the period during which my family had gone to Kashmir for about a fortnight and when there was nobody at my residence to phone to anyone, I receive a bill for about two thousand calls

and my letter about this remains unanswered even today. This is another example to show how the telephone authorities attend to the complaints of MPs.

Then, there is no regular supply of up-to-date or the latest editions of telephone directories in English to the subscribers in Lucknow and Aligarh who have to suffer on this account. I have not yet received the latest or the up-to-date edition of the telephone directory of Aligarh in English despite my best efforts. The directory which hag been supplier to me is that of December 1986. All these things have been causing a great deal of inconvenience and hardship to the subscribers.

Therefore, with all the emphasis at my command, I would urge upon the Government to take remedial measures for the publication and supply of up-to-date Or the latest telephone directories and with regard to the other matters mentioned by me at a very early date. This will go a long way in removing the hardships and harassment suffered by a large majority of telphone subscribers. Thank you.

## **Demand for more National Highways** in Karnataka

SHRI R. S. NAIK (Karnataka): Madam, I rise to draw the attention of the House through you to an important and long-pending demand of the Karnataka public. Their demand is to declare certain routes in Karnataka State as National Highway.

Madam, Karnataka State is having a total length of 1, 968 kms. of National Highway as against the target of 3, 892 kms. by the end of 1981 as contemplated in the All India Road Development Plan from 1961 to 1981. As a matter of fact, I feel sorry to raise this issue in this august House. The House may not believe that not a single road has been declared as a National Highway for the last twelve